

**Central Administrative Tribunal
Principal Bench**

**CP No.210/2018
in
OA No.3511/2013**

New Delhi, this the 13th day of April, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Shri Radhey Shyam,
S/o Late Shri Kishan Lal,
Inspector No.D-I/181,
Now ACP, Anti Riot Cell,
Malviya Nagar,
New Delhi-110017.

...Applicant

(By Advocate : Shri Malaya Chand)

Versus

1. Shri Amulya Patnaik,
Commissioner of Police,
Police Head Quarter,
ITO, Delhi.
2. Shri R.A. Sanjeev,
Addl. Commissioner of Police (Establishment),
Police Head Quarter, MSO Building, ITO,
Delhi.

...Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, learned counsel for applicant, while seeking leave to withdraw the CP, submits that the respondents approached the Hon'ble High Court of Delhi and got stay against the orders of this Tribunal.

2. In the circumstances, the CP is dismissed as withdrawn with the liberty to the applicant to avail his remedies, in accordance with law, once the stay is vacated or the WP(C) is finally decided. No costs.

(NITA CHOWDHURY)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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